

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref No .PWD-LIT/19/2021-05 dated 15.07.2021
PWD-LIT/139/2021-05 dated 19.07.2021
PWD-LIT/40/2021-05 dated 19.07.2021

GOVERNMENT ORDER NO:- 4019 -JK (LD) of 2021

DATED:- 26 - 07 - 2021

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

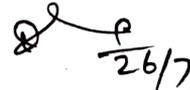
Secretary to Government

Dated:- 26 - 07 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


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(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 4019 -JK(LD) of 2021 dated 26.07.2021

S.No	No and Title of the case.	OIC
1.	WP(C) 1219/2021 Shadi Lal & Ors V. UT of J&K & Ors	Sh. M.K Vikram I/c Executive Engineer, PW (R&B) Division Gandoh
2.	CPOWP No.36/2010 Roshan Lal V/s Sh. Mehboob Iqbal & Ors	Sh. Mohinder Kumar I/c Executive Engineer, PMGSY Division Kishtwar
3.	OWP No. 936/2009 Nath Ram & Others V/s State of J&K & Others.	Sh. Mohinder Kumar I/c Executive Engineer, PMGSY Division Kishtwar
4.	OWP 169/2014 Ali Mohd Wani & Anr V State of J&K & Ors	Sh. Shabir Ahmed Vaid I/c Executive Engineer, PWD(R&B) Division Ramban
5.	OWP No. 705/2015 Sheikh Manzoor Ahmed Vs State of J&K & Ors	Sh. Shabir Ahmed Vaid I/c Executive Engineer, PWD(R&B) Division Ramban
6.	WP (C) No. 1283/2021 Lekh Raj & Ors Vs. UT of J&K & Ors	Sh. Jawaid Ul Hassan, I/c Executive Engineer, PWD(R&B) Division, Bharderwah
7.	RP 51/2019 Ghulam Rasool Chowdhary V. State of J&K & Ors	Sh. Rajesh Bhagat, I/c Executive Engineer, PWD(R&B) Const. Div.- II Jammu.
8.	OWP No.542/2010 Ghulam Qadir Khan V. State of J&K & Ors.	Sh. M.K.Vikram, I/c Executive Engineer, PWD(R&B) Spl. Sub-Division, Gandoh (Bhallessa)
9.	WP (C) No. 1552/2020 Mohd Shafi Vs. Union Territory of J&K & Ors	Sh. Janak Raj, I/c Executive Engineer, PWD(R&B) Division Reasi
10.	OWP No. 225/2011 Romesh Lal V. State of J&K & Ors.	Sh. Romesh Singh I/c Executive Engineer, PW (R&B) Division Kishtwar.
11.	CCP(S) No. 109/2021 Mohd. Afzal Vs. Shalinder Kumar & Others.	Sh. Joginder Kumar I/c Executive Engineer PW(R&B) Special Sub-Division Mahore
12.	OWP No. 70/2010 Bushan Kumar V/s State Of J&K & Other	Sh. Mohd Zabir, I/c Executive Engineer, PWD (R&B), Division Udhampur
13.	WP(C) No. 1754/2020 M/S ECI Engineering & Construction Co. Ltd V. UT of J&K & Ors	Sh. Mohd Parvez, I/c Executive Engineer, PWD(R&B) Division Poonch
14.	OWP No. 533/2019 Abdul Qayoom Naik & Ors Vs. State of J&K & Ors	Sh. Maqbool Hussain, I/c Executive Engineer, PWD(R&B) Division Rajouri
15.	OWP No. 314/2014	Sh.A.K.Kikloo, Chief Enginbeer,

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	Krishan Lal & Ors V. State of J&K & Ors.	PWD(R&B) Department, Jammu
16.	WP(C) No.---/2021 Mohd Shafi Bhat V/s UT of J&K and Ors	Mr. Rajnish Kumar, Additional Secretary PW(R&B) Department.
17.	WP(C) No.---/2021 M/s Dar and Brother V/s Govt of J&k and ors.	Mr. Mohd Yousuf Tramboo, I/C Executive Engineer, R&B Division Pulwama.

8/26/17